

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH
SPECIAL BENCH

Item 48

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 in CP 1498/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.03.2023**

NAME OF THE PARTIES: - **ITC Ltd & Anr**
Vs.
Hotel Leela ventures Ltd & Ors

Appearance (via video-conference):

For the Applicant	:	Adv. Tanya Chaudhary
For the Respondent No. 1	:	Adv. Areez Gazdar
For the Respondent Nos. 2, 3, 7 to 14	:	Adv. Gauari Joshi
For the Respondent No. 16	:	Adv. Shobhana Narayan

Section Rule 11 NCLT u/s 241 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.05.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

13.03.2023
ANKIT